

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.428**

**IA/2936/ND/2024, IA/5608/ND/2022, IA/5704/ND/2023,  
IA/359/ND/2024 IN IB/697/ND/2018**

**IN THE MATTER OF:**

The State Trading Corporation of India Ltd.	...	Applicant
Versus		
M/s Spacevision Impex Pvt Ltd	...	Respondent

**Under Section 9 of (IBC)**

**Order delivered on 13.06.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **22.07.2024**

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**